

9

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.92/BB/2017	-	For hearing	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Sethulakshmi k.k.

PETITIONER.



1. SETHULAKSHMI.K.K.

INDIA LAW LLP.

9744344173.

② Oceanus
Dwellings
Pvt. Ltd




Respondent




ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. Counsel for Petitioner has reported that talks on compromise, has failed. Matter is therefore listed for hearing finally on 27.02.2018. Counsel for Corporate Debtor is also directed to serve copy of objections on the Counsel for Petitioner.



Member (T)



Member (J)